[पर्यटन तथा नागरिक उड्डयन मंत्री (डा० कर्ण सिंह) :

कारवेल . .	6
वाइकाउण्ट . .	14
स्काईमास्टर .	3
एफ-फ्रेण्डशिप . .	13
डकोटा :	
यात्री .	25
भारवाही . .	7
	32

(ख) अगस्त/सितम्बर 1967 में वितरित किये जाने वाले दो एफ-27 वायुयानों की खरीद के लिए ऋण प्राप्त करने के सम्बन्ध में बातचीत चल रही है और अक्तूबर 1967 में वितरित किये जाने वाले एक कारवेल वायुयान की खरीद का कान्ट्रैक्ट कर लिया गया है। हिन्दुस्तान एयरोनॉटिक्स लिमिटेड बेंगलूर को 1967-68 तथा 1968-69 में 9 एच एस—748 वायुयानों के वितरण के लिये ऑर्डर दिये जा चुके हैं और इस सम्बन्ध में कान्ट्रैक्ट को अन्तिम रूप दिया जा रहा है।

Supply of rice from Orissa

*246. Shri Chintamani Panigrahi:
Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:
Shri Khagapathi Pradhani:
Shri Heerji Bhai:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) the quantity of rice supplied by the Government of Orissa from January, 1966 to March, 1967 to the Central pool and to the other States, State-wise;

(b) the target for export during this period; and

(c) the quantity of rice that the State Government have agreed to supply to the Central pool during 1967-68 season?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Orissa contributed to the Central Pool 125.6 thousand tonnes rice during the period 1st January 1966 to 28th March 1967. In addition, 3 thousand tonnes have been sent to Assam and 4.3 thousand tonnes to West Bengal on State to State basis.

(b) The target for export during 1966-67 was 75,000 tonnes. The target for 1967-68 has not yet been finalized.

(c) It is too early for the State Government to say how much rice they will be able to contribute to the Central Pool during the crop season 1967-68.

Reforms in Land Tenure System

*247. **Shri Shiva Chandra Jha:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any qualitative change has been brought into being in Indian agriculture by the reforms in the land tenure system; and

(b) the impact of Gramdan movement on the agricultural set-up of the country?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes.

(b) No impact study has been made to assess the effects of the movement.

विकास खंडों में अनाज का उत्पादन

*248. श्री कमल मिश्र मधुकर : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में अनाज की अत्यन्त कमी को देखते हुए उसके अनुपात में विकास

खण्डों में अनाज का उत्पादन बढ़ाने के लिए कारगर उपाय किये गये है ;

(ख) यदि हां, तो उनका ब्यौरा क्या है; और

(ग) यदि नहीं, तो इस सन्दर्भ में इन विकास खण्डों की क्या उपयोगिता है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य-मंत्री (श्री अन्नासाहब शिन्दे) : (क) और (ख). खाद्यान्नों की उपज को अधिकतम बढ़ाने के उपाय, चाहे वे सामान्य, सघन अथवा आपात्-कालीन कार्यक्रमों के अन्तर्गत हैं, खण्ड संगठन जो सभी उत्पादन कार्यक्रमों के लिए फील्ड स्तर की एजेन्सी है. के माध्यम से क्रियान्वित किए जाते हैं । परिणामस्वरूप, सामुदायिक विकास खण्डों तथा पंचायतीराज संस्थाओं को खाद्य उत्पादन बढ़ाने के कार्य में लगाया गया है । अन्य बातों के साथ-साथ यह कृषि उत्पादन के लिए साधनों में बढ़ोत्तरी करके, जिसमें खण्ड योजना बजट के अन्तर्गत अधिक धनराशि लेना शामिल है, ग्राम स्तरीय कार्य-कर्ताओं को केवल कृषि कार्य सौंप कर कृषि में कार्यभारी विस्तार अधिकारियों की पूरी संख्या बनाए रखने की आवश्यकता पर बल देकर तथा जहां आवश्यकता हो वहां कार्यक्रमों की गहनता के अनुसार उनकी संख्या बढ़ा कर, विस्तार कार्यकर्ताओं की कार्यात्मक कुशलता में सुधार करने तथा किसानों को उन्नत तरीकों को अपनाने की दिशा में शिक्षित करने के लिए प्रशिक्षण प्रबन्धों में तेजी लाकर और उपलब्ध आवश्यक आदानों के वितरण के उचित प्रबन्धों की पुन: परीक्षा करते रह कर प्राप्त किया गया है ; पंचायतीराज संस्थाओं को अधिकाधिक रूप से इस प्रयत्न में शामिल किया गया है ।

(ग) प्रश्न नहीं उठता ।

River Steam Navigation Co.

***249. Shri Dhireshwar Kalita:**
Shri Indrajit Gupta:

Will the Minister of **Transport and Shipping** be pleased to state:

(a) whether Government have finalised the proposal to reorganise the River Steam Navigation Co., Ltd.;

(b) if so, the broad features thereof;

(c) whether the services of all the present employees will be taken as a continued service; and

(d) whether Government have received any memorandum from the River Steam Navigation Co. Ltd., and Indian General Navigation and Rai'way Co. Ltd., Workers' Union, Assam (Gauhati) in this regard?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). No Sir. Government have however evolved certain proposals in this regard and a Scheme under Section 391 of the Companies Act read with Sections 392-394 has been filed by the River Steam Navigation Company Limited in the Calcutta High Court for effecting a set lement with its secured and unsecured creditors and the transfer of its assets to a new Company. The matter is now before the Calcutta High Court.

(c) As the matter is now before a Court it is not possible to give an indication at this stage.

(d) Yes Sir.

Calcutta Port

***251. Shri Indrajit Gupta:** Will the Minister of **Transport and Shipping** be pleased to state:

(a) whether it is a fact that the volume of cargo handled at Calcutta